

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 289**

TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24, 1942 (SAKA)

CAPACITY OF PRISONS

289. SHRI ASHOK KUMAR RAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of prisons in the country and the number of prisoners that can be accommodated in them, State-wise/place-wise;**
- (b) the number of prisoners lodged in the prisons at present, prison-wise/State-wise; and**
- (c) the measures taken by the Government to increase the capacity of these prisons and the steps taken or proposed to be taken to improve the poor condition of such prisons?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by States and Union Territories (UTs) and publishes it in its annual report "Prison Statistics India". The latest published report is of the year 2019. State/UT-wise number of prisons in the country, their capacity and the number of inmates lodged in them as on 31st December, 2019 are given in Annexure.

(c): 'Prisons' and 'persons detained therein' are 'State' subjects as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. States/UTs are competent to take appropriate decisions in their jurisdictions for increasing the capacity of prisons as per local requirement and to improve the condition of prisons.

However, the Ministry of Home Affairs (MHA) has also been supplementing the efforts of States and UTs by issuing various advisories from time to time for adoption of measures for efficient prison administration and to improve the condition of prisons. These advisories are available on MHA's website at: <https://www.mha.gov.in/>. A Model Prison Manual has also been circulated by MHA to all States and UTs, which provides detailed guidelines on wide ranging issues like Prison Building & Architecture, Custodial Management, Welfare of Prisoners, Medical Care, Vocational Training and Skill Development programmes etc. for safety, security and welfare of prison inmates.

State/UT-wise number of prisons, available capacity and inmate population as on 31st December, 2019

Sl No.	State/UT	Number of Prisons	Available Capacity	Number of Prison Inmates
1	Andhra Pradesh	106	8789	7579
2	Arunachal Pradesh	2	233	247
3	Assam	31	8888	9226
4	Bihar	59	42222	39814
5	Chhattisgarh	33	12063	18112
6	Goa	1	624	518
7	Gujarat	30	13762	15089
8	Haryana	19	19306	20423
9	Himachal Pradesh	14	2146	2373
10	Jammu & Kashmir @	15	2910	3689
11	Jharkhand	30	16795	18654
12	Karnataka	104	14315	14515
13	Kerala	55	6841	7499
14	Madhya Pradesh	131	28718	44603
15	Maharashtra	64	24095	36798
16	Manipur	5	1272	876
17	Meghalaya	5	650	1023
18	Mizoram	10	1601	1698
19	Nagaland	11	1450	446
20	Odisha	91	19291	17563
21	Punjab	24	23488	24174
22	Rajasthan	144	22952	21599
23	Sikkim	2	260	400
24	Tamil Nadu	141	23392	14707
25	Telangana	37	7785	6717
26	Tripura	13	2174	1103
27	Uttar Pradesh	72	60340	101297
28	Uttarakhand	11	3540	5629
29	West Bengal#	59	21772	23092
30	A & N Islands	4	309	244
31	Chandigarh	1	1120	984
32	D&N Haveli *	1	70	46
33	Daman & Diu *	1	60	62
34	Delhi	16	10026	17534
35	Lakshadweep	4	64	4
36	Puducherry	4	416	263
	Total	1350	403739	478600

@ Jammu and Kashmir and Ladakh are now Union Territories. This is consolidated data of both UTs - Jammu and Kashmir and Ladakh.

* D&N Haveli and Daman & Diu have since been merged into one UT.

Due to non-receipt of data from West Bengal for the year 2018 & 2019, data furnished for 2017 has been used.